

Reserved

Central Administrative Tribunal, Allahabad.
Registration T.A.No. 643 of 1987

Kamlesh Kumar Varma
and 3 others Petitioners.

Vs.

Railway Board and 4 others ... Respondents.

Connected with

Registration T.A.No.113 of 1987 (Writ petition no.
6006 of 1984)

AND

³¹
32 other writ petitions and one Original Application
(No.20 of 1985)

Hon.D.S.Misra,AM

Hon.G.S.Sharma, JM

(By Hon.G.S.Sharma, JM)

For judgment see our judgment of date passed
in Jagdish Prasad Phulbhati's case (T.A.No.113 of
1987).

JM

AM

Dated: Sept. 16, 1988
kkb.